

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

**ORDER SHEET**

DATE MA/RA/OP NO. 09 OF 2008 in OA 1393/05

Applicant/s P. Chandra and Ors. Respds. U.O.I. Ors.

Advocate for Applicant/s Sri A.K. Srivastava Advocate for Respondent/s Sri Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p><u>Dt. 29.05.09</u></p> <p>Learned counsel for the applicant has fairly submitted that he <del>has</del> does not want to press this Rev. Application. It is accordingly dismissed as not pressed.</p> <p><i>A</i></p>	<u>6</u>

Contd. On Sheet No. \_\_\_\_\_